

Title: Introduction of the Compulsory Voting Bill, 2004.

**15.39 hrs.**

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): Sir, I beg to move for leave to introduce a Bill to make voting compulsory in elections to legislative bodies in the country.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to make voting compulsory in elections to legislative bodies in the country."

*The motion was adopted.*

SHRI CHANDRAKANT KHAIRE : Sir, I introduce the Bill.

MR. DEPUTY-SPEAKER: Shri R. Sambasiva Rao – not present.

Shri Kashiram Rana.